Health Ministry notifies amendment

To limit antibiotics in meat

The Union Health Ministry, through the Food Safety and Standards Authority of India (FSSAI), has notified an amendment to the Food Safety & Standards (Contaminants, Toxins & Residues) Regulations, 2011.

The notification, dated November 7, contains maximum permissible limits of various antibiotics in meat and meat products, including chicken. The maximum permissible limit of 37 antibiotics and 67 other veterinary drugs has been prescribed for chicken.

Suggestions invited

Through this notification, objections and suggestions have been invited from all stakeholders, including the public, by December 6.
“Objections and suggestions received will be placed before a scientific panel of the FSSAI on residues of pesticides and antibiotics for consideration. The recommendations of the scientific panel will be considered by the scientific committee and then the Food Authority for approval, after which it will be notified in the Gazette of India with the approval of the Health Ministry,” noted a release issued by the Ministry.